Replacement of foreign pilots

1880. DR. BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Directorate General of Civil Aviation (DGCA) is in the process of replacing foreign pilots from the Indian aviation industry;
 - (b) whether any deadline has been set for the foreign pilots to leave India;
 - (c) if so, the details thereof;
 - (d) the number of foreign pilots working with Indian aviation industry; and
- (e) whether the Indian airline industry would increase its savings after leaving the foreign pilots from the country?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) At present there are 526 foreign pilots employed by various aviation companies in India. Ministry of Civil Aviation has renewed Foreign Aircrew Temporary Authorisation (FATA) policy and directed Directorate General of Civil Aviation (DGCA) to consider grant of FATA up to 31st December, 2013 on case to case basis. Guidelines have been issued by the Directorate General of Civil Aviation (DGCA) to airlines to adopt effective training programmes for their Indian co - pilots for upgradation to Pilot-in-Command positions in order to gradually phase out expatriate pilots and in the process creating employment opportunities for Indian pilots.

(e) The Government does not regulate financial and commercial matters of the Airlines.

Training aircrafts

1881. SHRI N. BALAGANGA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has any training aircrafts in place;
- (b) if so, the details thereof, including the type of training aircrafts, number of such aircrafts, etc.;
 - (c) the number of pilots so far trained in such aircrafts; and
- (d) the details of the avionics provided for the trainers and the type of simulators provided for training etc.?